

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

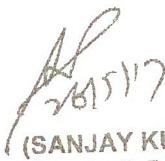
CIRCULAR

To

All Judicial Officers at
Tis Hazari, Patiala House,
Karkardooma, Rohini, Dwarka,
Saket Courts Complexes, Delhi/New Delhi,
Judicial Officers on Deputation
and Trainee Judicial Officers.

Sub.:- Sale of Old Edition of Law Books, Bare Acts, Law Journals/Reporters and Manuals.

In Continuation of Circular No. 8486-9086/Library/Books/Sale/2017 dated 21-02-2017, Ld. District & Sessions Judge (Headquarters), Delhi, has ordered that **Indian Books (including Journals/Reporters and Manuals)** to be sold @ **Rs.50/-** and **Bare Act** to be sold @ **Rs.10/-**. The List of these Books, Bare Acts and Law Journals/Reporters and Manuals, etc. as Annexure "A" (copy enclosed) are available in District Courts Library, Room No. 374, Third Floor, Tis Hazari Courts, Delhi. The Officers who are interested for the purchase of these Books can contact Library Branch at Tis Hazari Courts, Delhi till 24-07-2017 at 1:00 p.m. failing which it will be presumed they are not interested for the purchase of these Books, Bare Acts, Journals/Reporters and Manuals, etc.



(SANJAY KUMAR)
Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi

No. 34525-35075 /Library/Books/Sale/2017

Dated, Delhi the 26 MAY 2017

Copy forwarded for information and necessary action to:-

1. P.S. to Ld. District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. Ld. District & Sessions Judge, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District and South-East District Delhi/New Delhi.
3. All the Judicial Officers posted at Central District, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District and South-East District Delhi/New Delhi, Judicial Officers on Deputation and Trainee Judicial Officers.
4. Website Committee, Tis Hazari Courts, Delhi with a request to put the circular on the website of District Courts, Delhi.
5. Information Officer-Cum-Librarian/Branch Incharge Library at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts Complex, Delhi/New Delhi.


(SANJAY KUMAR)
Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi

ANNEXURE "A"

**LIST OF LIBRARY BOOKS (INCLUDING LAW JOURNALS/REPORTERS
& MANUALS) AND BARE ACTS**

S. NO.	BOOKS OF COURT AND RESIDENTIAL LIBRARY	TOTAL NO. OF BOOKS/BARE ACTS/SETS OF LAW JOURNALS/MANUALS
1.	OLD EDITION'S BOOKS UPTO THE YEAR 2011	124
2.	OLD EDITION'S BARE ACTS UPTO THE YEAR 2011	6922
3.	RAJDHANI LAW REPORTER DIGEST	
	1971 TO 1984 = 35 BOOKS	35
	1985 TO 1989 = 41 BOOKS	41
	1990 TO 1996 = 34 BOOKS	34
4.	DELHI LAWYERS (SINCE 1993 TO 1996	
	1993 = 58 SETS (04 Volumes Per Set)	232
	1994 = 57 SETS (04 Volumes Per Set)	228
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	1996 = 56 SETS (04 Volumes Per Set)	224
5.	ALL INDIA REPORTER	
	2001 = 47 SETS (9 Volumes Per Set)	423
	2002 = 17 SETS (9 Volumes Per Set)	153
	2003 = 06 SETS (11 Volumes Per Set)	66
	2004 = 05 SETS (11 Volumes Per Set))	55
	2005 = 20 SETS (12 Volumes Per Set)	240
6.	DELHI LAW TIMES	
	2000 = 52 SETS (6 Volumes Per Set)	312
	2001 = 56 SETS (6 Volumes Per Set)	336
	2002 = 68 SETS (7 Volumes Per Set)	476
	2003 = 25 SETS (7 Volumes Per Set)	175
	2004 = 66 SETS (7 Volumes Per Set)	462
	2005 = 72 SETS (10 Volumes Per Set)	720
	2006 = 04 SETS (10 Volumes Per Set)	40
	2007 = 08 SETS (10 Volumes Per Set)	80
7.	APEX DECISIONS (SUPREME COURT)	
	2001 = 0 SET (10 Volumes Per Set)	NIL
	2004 = 2 SETS (10 Volumes Per Set)	20
	2005 = 0 SETS (10 Volumes Per Set)	NIL
	2006 = 02 SETS (10 Volumes Per Set)	20
	2007 = 0 SETS (10 Volumes Per Set)	NIL
	2008 = 0 SETS (12 Volumes Per Set)	NIL
	2009 = 0 SET (12 Volumes Per Set)	NIL
	2011 = 04 SETS (12 Volumes Per Set)	48

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